	τ	2	3	4	5
	(A)	140	140	Vishakapatnam (Andhra Pradesh)	Occidental Petroleum. Corporation.
· · ·	(3)	125	.• 47	Vishakap itnam(Phase II Exp.) Andhra Pradesh	Goromandal Fertilizer Ltd.
	(6)	166	138	Mithapur (Gujarat)	Tata Chemicals Ltd.
	(7)	229		Kamptee(Maharashtra)	Oriental Coal Co. Ltd.
	(8)	27	••	Varanasi (Uttar Pradesh)	Central Jute Mills Co. Ltd.
	(9)	152		Bhatinda (Punjab)	Punjab State Industrial Development Corpo- ration.

SHIFTING OF N.M.D.C. FROM DHLH1

*452. SHRI LOKANATH MISRA: SHRI K. C. PANDA. SHRI SUNDAR MANI PATEL:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

- (a) whether the Offices of the National Mineral Development Corporation are proposed to be shifted from its present location in New Delhi;
- (b) what is the monthly rent being paid now and what would be the additional liability per month when the offices are shifted to a new place; and
 - (c) what are the reasons for the shifting?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY):

(a) There is a proposal to move the headquarters of N.M.D.C. from its present location to another location in Delhi; the question of moving the headquarters out of Delhi, is also under consideration separately.

(b) and (c) The monthly rent being paid for the various premises presently occupied by NMDC offices in New Delhi is Rs. 10,500. The additional liability on moving to the proposed centralised location would be Rs. 25,548 per month. The present premises are considered insufficient and unsuitable due to increase in the projects assigned to the Corporation. The cost of moving the headquarters out of Delhi is yet to be worked out.

CONSTRUCTION OF A MASSIVE COPPER PLANT

*453. SHRI MULKA GOVINDA REDDY: SHRI BANKA BEHARY DAS: SHRI K. L. N. PRASAD:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

- (a) whether it is a fact that a massive copper plant for providing sulphur for fertilizers is being built;
- (b) if so, the place and the sector in which the proposed plant is to be built; and
- (c) the capacity and the technical know-how obtained from any country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY); (a) and (b) Presumably the reference is to the Copper Smelter being set up at Khetri Copper Project, Distt. Jhunjhunu,

Rajasthan by t *te* Hindustan Copper Limited, a Government of India Undertaking with its Head Office at Khetri Nagar, Rajasthfn.

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(c) The capacity of the smelter is about 31,000 tonnes of Fire Refined Copper per anrum. The smelter gases will be used fur the manufacture of 600 tonnes of Sulphuric Acid per flay which will in tirn be used for the production of abou 194,000 tonnes of Triple Super Prosphate Fertilizer per annum for which a Separate Acid-Cum-Fertilizer Plant is being set UD ai Khetri.

The Smelter at Khetri Copper Project will be adopting the patented flash smelting proces. of M/s. Outokumpu Oy of Finland. The patent rights fot the process along with general technical details about plant layout, broad equipment specifications etc., pertaining to the flash furnact area of the plant were purchased from M/s. Outokumpu Oy under an agree nent entered into with them in 1965. In lune 1970, a contract was awarded to M/s. Power Gas Corporation, Bembay, a U.K. incorporated Company, for the detailed design engineering including detailed specifications of equipment, detailed civil engneering desij.n, project management and supervision of construction and mechanical con missioning of the flash furnace area of the Smelter Plant.

OPENING OF 1 PEDIATRIC HOSPITALS

*454. SHRI THILLAI VILLALAN: Will the Minist-r of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be -.leased to state:

- (a) whether here is any special sheme under G tvernment's consideration for opening paediatric hospitals in each of the towns in the country; and
 - (b) if so, wha are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI i. S. MURTHY): (a) No, Sir, but the attention of the Government is drawn to the desirability of some such movs.

(b) Does not arise.

fREOPENING OH B.B.C.'S OFFICE

to Questions

*393. SHRI U. K. LAKSHMANA GOWDA:

SHRI MULKA GOVINDA REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether B.B.C. has shown interest in reopening its office in New Delhi and whether the U.K. Government have made any request to the Government of India in this regard;
- (b) whether Government have agreed to the reopening of B.B.C.'s office in New Delhi and to restart its activities in India;
- (c) whether any conditions have been laid down by the Government of India in regard to the functioning of B.B.C.'s office in India; and
 - (d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

- (b) and (c) No decision has yet been taken.
- (d) Does not arise.

RECRUITMENT RULES FOR THE POSTS OF SUPDT. E/M GRADE-II UNDER THE MINISTRY OF DEFENCE

*455. SHRI MAN SINGH VAR-MA: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the Engineer-in-chief *vide* his letter No. 48680/ EIC(I) dated the 13th October, 1960 had framed promotion rules for technically qualified charge electricians etc. to the posts of Superintendents E/M Grade II in the M.E.S.;
- (b) whether it is also a fact that there are no promotion rules for those technically qualified overseers/ charge electricians who are qualified by virtue of academic and technical education and have put in a number of years continuous service in the M.E.S.; and

(Transferred from the 27th November, 1970.